

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:104  
ANSWERED ON:26.02.2007  
CONDITIONAL ACCESS SYSTEM  
Ahir Shri Hansraj Gangaram;Masood Shri Rasheed

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government proposes to implement the Conditional Access System (CAS) as per the directions of the High Court;
- (b) if so, whether any study has been made by the Government about the adverse effect of it on customers;
- (c) if so, the details thereof;
- (d) whether the Government proposes any plan to increase Direct-to-Home (DTH) service to save the customers from the expenditure of Set Top Box;
- (e) if so, the details thereof;
- (f) whether the TRAI has fixed channel rates under Direct-to-Home (DTH) service; and
- (g) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a), (b) & (c): Yes Sir . The Conditional Access System (CAS) has been implemented as per the directions of High. Court. The Government has implemented the revised CAS scheme after due consultation with the stakeholders viz. broadcasters, Multi-system Operators, Cable operators and consumer organizations and the Telecom Regulatory Authority of India (TRAI) in a series of meetings held on 27.3.2006, 31.3.2006, 3.4.2006 and 7.4.2006.

(d) & (e): Government has no proposal to increase Direct to Home (DTH) Services except its Free to Air DD Direct Service offered by Doordarshan which is being expanded from 33 to 50 channels. All DTH services require customers to buy Set Top Boxes.

(f): No Sir.

(g): The DTH Service is still at a nascent stage and there does not exist adequate competition with only two private service providers operating paid DTH Service.